

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER


No. 628 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 26th June, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of High Court Madhya Pradesh, Bench at Indore, is organizing 1 day "Regional Conference" on 04th July, 2015 from 10.00 am at **Brilliant Convention Center, Scheme No. 78, Vijay Nagar, Indore.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Ujjain, Indore, Mandleshwar, Ratlam, Dhar, Barwani, Dewas, Alirajpur, Mandsaur, Neemuch, Shajapur, Rajgarh, Jhabua, Jabalpur, Burhanpur and Khandwa, (97 Officers in all)** whose names have been mentioned in the endorsement, to participate in the aforesaid Conference.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


26.06.15

**(VED PRAKASH)
REGISTRAR GENERAL**

Endt. No. 629 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 26th June, 2015

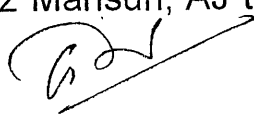
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Jagdish Prasad Gupta, District & Sessions Judge, Ujjain,
 2. Shri Prahlad Singh Patidar, District & Sessions Judge, Indore,
 3. Shri Shrawan Kumar Raghuvanshi, District & Sessions, Judge, Mandleshwar,
 4. Shri Om Prakash Sharma (Jr.), District & Sessions Judge, Ratlam,
 5. Shri Ashok Kumar Tiwari (Jr.), District & Sessions Judge, Dhar,
 6. Shri Rajeev Kumar Shrivastava (Sr.), District & Sessions Judge, Barwani,
 7. Smt. Sarita Singh, District & Sessions Judge, Dewas,
 8. Shri Shiv Mangal Singh, District & Sessions Judge, Alirajpur,

9. Shri Rajendra Prasad Sharma (Sr.), District & Sessions Judge, Mandsaur,
10. Shri Rajesh Gupta, District & Sessions Judge, Neemuch,
11. Shri Iqbal Ahmed, District & Sessions Judge, Shajapur,
12. Smt. Vibhavari Joshi, In- charge District & Sessions Judge, and Special Judge. SC/ST, Rajgarh.
13. Shri Arvind Kumar Shrivastava (Jr.), Principal Judge, Family Court, Dhar.
14. Shri Avinash Kumar Khare, I A.D.J., Mhow, District Indore.
15. Shri Kailash Chandra Bangar, In- charge District & Sessions Judge, Jhabua.
16. Smt. Asha Godha, Additional Sessions Judge, Special Court No.9, under Electricity Act., Jabalpur.
17. Shri Subodh Kumar Jain, A.D.J., Mahidpur, District Ujjain.
18. Shri Suresh Randive, A.D.J., Sarangpur, District Rajgarh.
19. Shri Ratnesh Chandra Singh Bisen, II A.D.J., Biaora, District Rajgarh.
20. Shri Navneet Kumar Godha, I A.D.J., Jabalpur.
21. Smt. Savita Dubey, Special Judge. SC/ST (P.A.) Act, Dhar.
22. Shri Yeshwant Singh Parmar, A.D.J., Agar, District Shajapur.
23. Shri Roop Singh Alawa, A.D.J., Jobat, District Alirajpur.
24. Shri Atulya Saraf, A.D.J., Manawar, District Dhar.
25. Shri Dileep Kumar Nagle, A.D.J., Narsingarh, District Rajgarh.
26. Shri Deepak Gupta, A.D.J., Kannod, District Dewas.
27. Ku. Bhavna Sadho, A.D.J., Sardarpur, District Dhar.
28. Shri Ramesh Mavi, II A.D.J., Sendhwa, District Barwani.
29. Shri Rajeev Kumar Karmahe, I A.D.J., Shujalpur, District Shajapur.
30. Shri Dev Narayan (Shukla), A.D.J., Dharampuri, District Dhar.
31. Shri Ravindra Singh Kushwah, A.D.J., Manasa, District Neemuch.
32. Smt. Maya Vishwalal, I A.D.J., Jaora, District Ratlam.
33. Shri Vivek Kumar Shrivastava, A.D.J., Khachraud, District Ujjain.
34. Shri Anil Kumar Singh, A.D.J., Sonkatch, District Dewas.



35. Shri Naththu Singh Dawar, IV A.D.J., Khargone, District Mandleshwar.
36. Smt. Pravina Vyas, III A.D.J., Mandsaur.
37. Shri Dagdu Singh Chouhan, I A.D.J., Jhabua.
38. Shri Kailash Chandra Yadav, A.D.J., Susner, District Shajapur.
39. Shri Sanjay Kumar Chaturvedi, A.D.J., Kukshi, District Dhar.
40. Shri Sanjiv Jain, A.D.J., Khategaon, District Dewas.
41. Shri Sudhir Singh Chouhan, A.D.J., Badnagar, District Ujjain.
42. Shri Anjani Nandan Joshi, A.D.J., Garoth, District Mandsaur.
43. Smt. Manisha Baser, A.D.J., Bagli, District Dewas.
44. Smt. Savita Singh, A.D.J., Barwaha, District Mandleshwar.
45. Shri Jagdish Chandra Rathore, I A.D.J., Alirajpur.
46. Shri Mukesh Kumar Dangi, I C.J.Cl.-I & C.J.M., Rajgarh.
47. Smt. Kavita Deep Khare, AJ to I C.J.Cl.-I & ACJM, Ratlam.
48. Shri Dileep Gupta, III C.J.Cl.-I & ACJM, Indore.
49. Shri Yogendra Kumar Tyagi, I AJ to I C.J.Cl.-I & ACJM, Shajapur.
50. Shri Arun Shrivastava, C.J.Cl.-I & ACJM, Depalpur, District Indore.
51. Smt. Vandana Raj Pandey, C.J.Cl.-I & ACJM, Anjad, District Barwani.
52. Shri Sunil Malvi, C.J.Cl.-I & ACJM, Kasrawad, District Mandleshwar.
53. Shri Kamlesh Kumar Itawadia, C.J.Cl.-I, Tarana, District Ujjain.
54. Shri Ashish Tankle, I C.J.Cl.-I, Mhow, District Indore.
55. Shri Omprakash Bohra, C.J.Cl.-I, Nagda, District Ujjain.
56. Shri Rajkumar Yadav, C.J.Cl.-I, Narsingarh, District Rajgarh.
57. Shri Vivek Saxena, O.S.D.(District Establishment), High Court of MP, Jabalpur.
58. Shri Ashutosh Shukla, VI C.J.Cl.-I, Ujjain.
59. Shri Omprakash Singh Raghuwanshi (Jr), IV C.J.Cl.-I, Dewas.
60. Ku. Vinita Bhatnagar, C.J.Cl.-I, Sanwer, District Indore.
61. Shri Hariom Atlasia, C.J.Cl.-I, Thandla, District Jhabua.
62. Shri Sushil Kumar Joshi, II C.J.Cl.-I, Mandsaur.
63. Ku. Rashmina Parwez Mansuri, AJ to I C.J.Cl.-I, Alote, District Ratlam.



64. Shri Sanjay Kumar Gupta (Jr.), II C.J.Cl.-I, Barwani.
65. Shri Kishore Kumar Gehalot, II C.J.Cl.-I, Neemuch.
66. Smt. Sonal Patel, C.J.Cl.-I, Badnawar, District Dhar.
67. Shri Chandrashekhar Jaiswal, C.J.Cl.-I, Jeerapur, District Rajgarh.
68. Shri Uttam Kumar Darvi, II AJ to I C.J.Cl.-I, Neemuch.
69. Shri Niranjan Kumar Panchal, II C.J.Cl.-I, Dhar.
70. Shri Rajendra Kumar Patidar, C.J.Cl.-I Sendhwa, District Barwani.
71. Shri Mahesh Kumar Chouhan, Presiding Officer, Labour Court, Mandsaur.
72. Shri Rajendra Dewda, III C.J.Cl.-I, Alirajpur.
73. Smt. Prema Sahu, C.J.Cl.-I, Jawad, District Neemuch.
74. Shri Amit Bhuriya, C.J.Cl.-I, Mandleshwar.
75. Shri Prempal Singh Thakur, C.J.Cl.-I, Rajpur, District Barwani.
76. Shri Nirmal Mandoriya, AJ to C.J.Cl.-I, Sailana, District Ratlam.
77. Shri Naresh Kumar Meena, C.J.Cl.-I, Bhanpura, District Mandsaur.
78. Shri Nandram Parmar, AJ to I C.J.Cl.-II, Agar, District Shajapur.
79. Shri Bharat Kumar Vyas, I C.J.Cl.-II, Sanwer, Indore.
80. Shri Brajesh Goyal, VII C.J.Cl.-II, Ujjain.
81. Shri Himanshu Sharma, C.J.Cl.-II, Sanawad, District Mandleshwar.
82. Shri Manish Bhatt, C.J.Cl.-II, Nalkheda, District Shajapur.
83. Shri Shrish Kailash Shukul, IV AJ to I C.J.Cl.-II, Dewas.
84. Shri Mukesh Nath, II C.J.Cl.-II, Shujalpur, District Shajapur.
85. Shri Raghvendra Bhardwaj, XX C.J.Cl.-II, Indore.
86. Shri Dharmendra Soni, C.J.Cl.-II, Khilchipur, District Rajgarh.
87. Shri Mahendra Pal Singh, AJ to C.J.Cl.-II, Sendhwa, District Barwani.
88. Shri Shiv Kumar Kaushal, I C.J.Cl.-II, Narayangarh, District Mandsaur.
89. Shri Subhash Sunhare, I C.J.Cl.-II, Jawad, District Neemuch.
90. Shri Abhishek Nagraj, C.J.Cl.-II, Sitamau, District Mandsaur.
91. Shri Ravikant Solanki, II AJ to I C.J.Cl.-II, Jhabua.



92. Smt. Jyoti Dongre Sharma, C.J.Cl.-II, Maheshwar, District Mandleshwar.
93. Shri Sajjan Singh Sisodiya, C.J.Cl.-II, Tonkkhurd, District Dewas.
94. Shri Sadashiv Dangoade, C.J.Cl.-II, Bhikangaon, District Mandleshwar.
95. Shri Parmanand Chouhan, II C.J.Cl.-II, Narayangarh, District Mandsaur.
96. Smt. Shweta Tiwari, C.J.Cl.-II, Khetia, District Barwani.
97. Shri Rakesh Kumar Sharma (Jr.), C.J.Cl.-II, Hatod, District Indore.

With a direction to participate in the 1 day "Regional Conference" on 04th July, 2015 from 10.00 am at Brilliant Convention Center, Scheme No. 78, Vijay Nagar, Indore.

3. District and Sessions Judge **Ujjain / Indore / Mandleshwar / Ratlam / Dhar / Barwani / Dewas / Alirajpur / Mandsaur / Neemuch / Shajapur / Rajgarh / Jhabua / Jabalpur / Burhanpur / Khandwa** for information and necessary action.
 - o The participating District & Sessions Judges have been permitted to use their Government vehicle for attending the aforesaid conference.
 - o You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Principal Registrar, High Court of M.P., Bench at Indore, Indore for information and necessary action.
5. The Member Secretary, MPSLSA, Jabalpur for information and necessary action in reference to letter No. 862/2015, dated 19.06.2015, and Letter No. 891/2015, dated 23.06.2015.
6. The Registrar (District Establishment) High Court of M.P., Jabalpur for information and necessary action.
7. The Registrar, M.P. Industrial Court, Moti Bangalow, MG Road, Indore for information. Please direct nominated Presiding Officer, Labour Court, Mandsaur to attend the aforesaid conference.
8. The Director, MPSJA, Jabalpur, for information and necessary action.


26.06.15
(VED PRAKASH)
REGISTRAR GENERAL